been declined under Rule 267. However, I have just gone through the matter. If the matter is very serious,....(Interruptions)...

MR. CHAIRMAN: You are making speech. I didn't allow them. ... (Interruptions)... Jairamji, I am saying so... ... (Interruptions)... Hon. Minister, when the Leader of the Opposition rose and wanted to digress, I intervened. The same applies to you. All I am saying is, I have declined your notices under Rule 267. And Number two, I am in some kind of pain because after my ruling, which is very categorical,... ...(Interruptions)... I will not bear it. Please, take your seat. ...(Interruptions)... You can raise it, I have said so, in Zero Hour; I have allowed it already. But, this will not happen. Please bear with me. Hon. Members, I am not able to persuade myself to accede to these Rule 267 notices. These notices are not in consonance with the ruling imparted by me. ...(Interruptions)... The purpose... ...(Interruptions)... No, ...(Interruptions)... Now, Statement by Ministers, Shri Jitin Prasada. ...(Interruptions)... Nothing will go on record. ...(Interruptions)... Shri Jitin Prasada. ...(Interruptions)... Please take your seat. ...(Interruptions)... Mr. Parliamentary Affairs Minister, ask them to sit. ... (Interruptions)... Ask them to sit. ...(Interruptions)... Otherwise, I will have to name them. ...(Interruptions)... I will name them. ...(Interruptions)... Please ask them to sit. ...(Interruptions)... If I find any Member of the House going against the rule, have it from me, I will name the Member or Members. ... (Interruptions)... This House can't be run, if one party is in order, the other party is not; or, the other party is in order, this party is not. This will not happen. I want House to maintain calm and composure and act according to rules. If you feel about an issue, and I have already said, if I had declined their notices, it was not a ruling on its urgency, it was not a ruling on its importance. Your point, Mr. Kadadi, may be important. ... (Interruptions)... Take your seat. No; your point may be important, you may be agitated. It may be significant. But, it is not worthy of Rule 267 as per ruling given by me.

## STATEMENTS BY MINISTERS

MR. CHAIRMAN: Now, Shri Jitin Prasada to make a statement, please.

Status of implementation of the recommendations contained in the  $164^{\text{th}}$ ,  $173^{\text{rd}}$ ,  $179^{\text{th}}$ ,  $181^{\text{st}}$ ,  $186^{\text{th}}$ ,  $183^{\text{rd}}$ ,  $184^{\text{th}}$  and  $185^{\text{th}}$  Reports of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):- Sir, I lay the Statements regarding:-

(a) Status of implementation of recommendations contained in the 164<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on 'Augmenting Infrastructure Facilities to boost Exports'.

[Placed in Library. See No. L. T. 276/18/24]

(b) Status of implementation of recommendations contained in the 173<sup>rd</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/ Observations contained in the 164<sup>th</sup> Report of the Committee on 'Augmenting Infrastructure Facilities to boost Exports'.

[Placed in Library. See No. L. T. 277/18/24]

(c) Status of implementation of recommendations contained in the 179<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on 'Demands for Grants (2023-24)' (Demand No.10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.

[Placed in Library. See No. L. T. 278/18/24]

(d) Status of implementation of recommendations contained in the 181<sup>st</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on 'Development of Trade and Industries in North Eastern Region'.

[Placed in Library. See No. L. T. 279/18/24]

(e) Status of implementation of recommendations contained in the 186<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/ Observations contained in the 181<sup>st</sup> Report of the Committee on 'Development of Trade and Industries in North Eastern Region'.

[Placed in Library. See No. L. T. 283/18/24]

(f) Status of implementation of recommendations contained in the 183<sup>rd</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on 'Demands or Grants (2023-24)' (Demand No.10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.

[Placed in Library. See No. L. T. 280/18/24]

(g) Status of implementation of recommendations contained in the 184<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on 'Demands or Grants (2023-24)' (Demand No.11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

[Placed in Library. See No. L. T. 281/18/24]

(h) Status of implementation of recommendations contained in the 185<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Commerce on Action Taken by the Government on the Recommendations/ Observations contained in the 182<sup>nd</sup> Report of the Committee on Ecosystem of Startups to Benefit India.

[Placed in Library. See No. L. T. 282/18/24]

Status of implementation of the recommendations contained in the  $50^{\rm th}$  Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development

विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्र मार्गेरिटा): महोदय, मैं 'संगठित और असंगठित क्षेत्रों में वस्त्र श्रमिकों के लिए कल्याणकारी योजनाएं और सामाजिक सुरक्षोपाय' के संबंध में विभाग-संबंधित श्रम, वस्त्र और कौशल विकास संबंधी संसदीय स्थायी समिति (17वीं लोक सभा) के 50वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य सभा पटल पर रखता हाँ।

[Placed in Library. See No. L. T. 284/18/24]

## STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF